HIGH COURT OF UTTARANCHAL AT NAINIITAL

NOTIFICATION

No. 43. /UHC/Admn.A/2004.

Dated: March 16,2004.

Sri Amit Kumar Sirohi, Civil Judge (Jr.Div.), Hardwar is appointed Judicial Magistrate, Hardwar, u/s 11(2) of the code of criminal Procedure 1973 vice Sri Subir Kumar.

No. 44. /UHC/Admn.A/2004.

Dated: March 16,2004

Km. Neelam, I Addl. Civil Judge (J.D.), Hardwar to be the Civil Judge, (Jr.Div.), Haridwar vice Sri Amit Kumar Sirohi.

No. 45. /UHC/Admn.A/2004.

Dated: March 16,2004

Sri Sanjeev Kumar, II Addl. Civil Judge (J.D.), Hardwar to be I Addl. Civil Judge (J.D.), Hardwar vice Km. Neelam.

No. 46 /UHC/Admn.A/2004.

Dated: March 16,2004

Km. Kusum, II Addl. Civil Judge (J.D.), Roorkee (Hardwar) is transferred and posted as II Addl. Civil Judge (J.D.), Hardwar vice Sri Sanjeev Kumar.

No. 47 . /UHC/Admn.A/2004.

Dated: March 16,2004

Sri Subir Kumar, Judicial Magistrate, 1st Class, Hardwar is transferred and posted as Civil Judge (J.D.), Roorkee (Hardwar) vice Km. Sujata Singh.

No. 48 · /UHC/Admn.A/2004. Dated: March 16,2004

Km. Sujata Singh, Civil Judge (J.D.), Roorkee (Hardwar) to be I Addl. Civil Judge (J.D.), Roorkee (Hardwar) vice Km. Anjusri Juyal.

No. 49. /UHC/Admn.A/2004.

Dated: March 16,2004

Km. Anjusri Juyal, I Addl. Civil Judge (J.D.), Roorkee (Hardwar) to be II Addl. Civil Judge (J.D.) vice Km. Kusum.

By Order of the Court

(Prafulla C. Pant)

Registrar General.